HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 06/2020 EMG-CrlM No. 08/2020

Virinder Kumar Jandial

...Applicant/Petitioner(s)

Through:- Mr. G.S Thakur, Advocate.

v/s

UT of Jammu and Kashmir and anr. ...Non-applicant/Respondent(s)

Through: - Mr. Sudesh Magotra, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrlM No. 08/2020

The instant application seeks extension of time in making the deficiency in the court fee.

Application is allowed in terms of High Court Circular bearing No. 16/GS dated 29.03.2020.

Disposed of accordingly.

EMG-Bail App No. 06/2020

Issue notice.

Mr. Sudesh Magotra, learned Dy. A.G accepts notice on behalf of the non-applicants. He shall file objections by the next date.

List on 04.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 29.04.2020 Tarun